

(d) No such proposal is under consideration.

(e) and (f) Land is a State subject. Land for Special Economic Zones (SEZs) is procured as per the policy and procedures of the respective State Governments. State Governments have been advised that in case of land acquisition for SEZs, first priority should be for acquisition of waste and barren land and if necessary single crop agricultural land could be acquired for the SEZs. If a portion of double cropped agricultural land has to be acquired to meet the minimum area requirements, especially for multi-product SEZs, the same should not exceed 10% of the total land required for the SEZ. The Board of Approval for SEZs only considers those proposals, which have been duly recommended by the State Government. Further, pursuant to the decision of Empowered Group of Ministers (EGOM) in its meeting held on 5th April, 2007, the State Governments have been informed on 15th June, 2007 that the Board of Approval will not approve any SEZs where the State Governments have carried out or propose to carry out compulsory acquisition of land for such SEZs after 5th April, 2007.

Relief package for Coffee Growers

1207. SHRI MOHD. ALI KHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether coffee growers have sought Rs. 1,120 crore relief package for indebted coffee growers;
- (b) if so, the details thereof and the action taken so far;
- (c) the present status of coffee growing in each State, especially in Andhra Pradesh; and
- (d) the working conditions and facilities being granted to workers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) The present status of coffee growing in each State including Andhra Pradesh is as under:

State	Area under coffee		Holdings		Coffee Production (2008-09)	
	in Ha.	% to total	No.	% to total	(In MT)	% to total
1	2	3	4	5	6	7
Karnataka	225458	58.00	66438	30.00	183860	70.10
Kerala	84716	22.00	76040	34.00	57200	21.80
Tamilnadu	31344	8.00	15715	7.00	16255	6.20
Andhra Pradesh	37774	10.00	54512	25.00	4670	1.77

1	2	3	4	5	6	7
Orissa	3142	0.80	1983	1.00	200	0.08
North Eastern States	5761	1.20	6137	3.00	115	0.05
TOTAL :	388195	100.00	220825	100.00	262300	100.00

(d) The coffee estates which employ 15 and above workers on 5 hectares or more of land under coffee are covered under the Plantation Labour Act 1951. The Act prescribes appropriate living conditions and various other benefits to workers. The provisions of the Act are being enforced by the respective State Governments. The Coffee Board through Plan programme has been extending educational stipend/meritorious awards and support to pursue professional degree courses to children of workers and tiny growers.

'Eye on the Sky' Surveillance System by IAF

1208. SHRI KALRAJ MISHRA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Indian Air Force has lately received its first "Eye in the sky" for better surveillance and guarding the Indian shores and skies against any intruder and keeping any eye on the military movement, across India's shores and borders;

(b) if so, at what cost and from where; and

(c) the steps taken to put it in place?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) Yes, Sir. The Indian Air Force has received the first Airborne Warning and Air Control System (AWACS) aircraft on 25th May 2009. The contract signed with M/s Elta, Israel, is for supply of three such aircraft alongwith associated equipment at a cost of 1.108 billion US Dollars. All necessary steps have been taken to support operations of the aircraft from its base.

Overhauling of T-72 Tanks

1209. SHRI T.K. RANGARAJAN: Will the Minister of DEFENCE be pleased to state the number of T-72 Tanks that is waiting for overhauling and the number of Tanks Government proposes to send to HVF Avadi in the year 2009 for overhauling?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): 62 Nos. T-72 Tanks are awaiting completion of overhaul at HVF. In the year 2009-2010 it is proposed to overhaul a total number of 120 tanks at HVF, for which the remaining tanks would be sent by the Army.

Release of spectrum for 2G and 3G Bands

1210. SHRI NANDAMURI HARIKRISHNA:

SHRJI M.V. MYSURA REDDY:

Will the Minister of DEFENCE be pleased to state: